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## Rajasthan Rent Control (Amendment) Bill, 2011 26 of 2011

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# Rajasthan Rent Control (Amendment) Bill, 2011 26 of 2011

A Bill further to amend the Rajasthan Rent Control Act, 2001. Be it enacted by the Rajasthan State Legislature in the Sixty-second Year of the Republic of India, as follows:-

### 1. Short Title And Commencement :-

- (1) This Act may be called the Rajasthan Rent Control (Amendment) Act, 2011.
- (2) It shall come into force with effect from such date, as the State Government may, by notification in the Official Gazette, appoint.

### 2. Amendment Of Section 19, Rajasthan Act No. 1 Of 2003

In sub-section (4) of section 19 of the Rajasthan Rent Control Act, 2001(Act No. 1 of 2003), for the existing expression "the Rajasthan Higher Judicial Service", the expression "the District Judge cadre" shall be substituted.